

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1280/(MAH)/2017

CORAM:

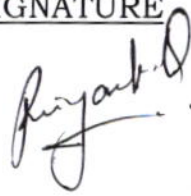
Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Sodexo Food Solutions India Pvt. Ltd.
V/s.
Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24.	Priyanka Shetty i/b Advaya Legal	Advocate for Corporate Debtor	

Next date - 8th January '18


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ORDER

T.C.P. No. 1280/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Court is busy in Part heard matter. Adjourned to **08.01.2018.**

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

07.12.2017

Aah

Sd/-

M.K. SHRAWAT

Member (Judicial)